

OFFICE OF THE DISTRICT & SESSIONS JUDGE AT HOWRAH
NAZARATH DEPARTMENT

TENDER

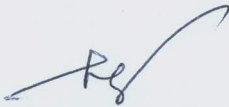
Order No. 02/N.

Dated: Howrah, 08.01.2019

Sealed tenders are invited from the approved and willing persons for purchasing considerable amount of old records (waste paper) which were received from different courts of this judgeship after passing destruction order by the respective courts lying in Nazarath Department, Civil Court, Howrah, Sadar.

Tenders should be quoted their rate per kg. In the sealed and closed envelopes and submit the same in the Nazarath Department of the undersigned, within 3 P.M. on 18.01.2019 and such tenders will be opened on 18.01.2019 at 4.30 P.M.

This authority reserves the right to accept or reject any or all the tenders and alter and amend the terms and conditions of the tender without assigning any reason there for.



Judge- in- charge,
Nazarath Department,
Civil Court, Howrah.

Memo No. 10(10)/N

Judge-in-Charge
Nazarath Department
Dated: Howrah, 08.01.2019
Civil Court, Howrah

Copy forwarded for display in the notice board:

1. A copy published in the Website No. <http://ecourts.gov.in/howrah/home>
2. The District Magistrate, Howrah.
3. The Superintendent of Police, Howrah.
4. The Sabhadhipati, Howrah Zila Parishad.
5. The Commissioner, Howrah MC.
6. The Assistant Engineer, PWD(Civil) Howrah.
7. The Assistant Engineer, PWD(Electrical) Howrah
8. The CMOH, Howrah.
9. The Post Master, Head Post Office, Howrah.
10. Notice Board.


Judge- in- charge,
Nazarath Department,
Civil Court, Howrah.

Judge-in-Charge
Nazarath Department
Civil Court, Howrah